

PUNAJB VIDHAN SABHA SECRETARIAT

Starred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Wednesday, the 21st March, 2018 (Morning Sitting)**

To fill up vacant posts in D.C office at Shaheed Bhagat Singh Nagar.

- *881. **Shri. Angad Singh, M.L.A.:-** Will the Chief Minister be pleased to state whether the Govt. proposes to fulfill the posts of (clerk 57) & Class IV lying vacant in DC office at Shaheed Bhagat Singh Nagar, if so, the time by which these posts are likely to be filled up?

To open Government Civil Hospital at Doraha Mandi, Tehsil Payal

- *753. **Sardar Lakhvir Singh Lakha, M.L.A.:-** Will the Health & Family Welfare Minister be pleased to state whether Government will consider to set up Government Civil Hospital at Town Doraha Mandi of Tehsil Payal, whose population is more than 25000; if so, the details thereof?

Maintenance of heritage of Lala Lajpat Rai

- *738. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Cultural Affairs Minister be pleased to state:-
(a) whether it is a fact that Tehsil Jagraon, district Ludhiana is home town of Lala Lajpat Rai; if so, the efforts being made by the Govt. to upkeep his heritage;
(b) whether the Govt. considers to organize any state level programme in his name for the same;
(c) the present Govt. has promised to construct stadium in the name of Lalaji at Aumra Palace in Jagraon alongwith the time by which the same shall be completed?

To prevent cutting of trees

- *735. **Professor Baljinder Kaur, M.L.A.:-** Will the Forest Minister be pleased to state as to whether it is a fact that people axe trees along side the canals minors and distributaries in the State; if so, the steps being taken by the Govt. to prevent the same?

To start the water works of district Bathinda

- *716. **Miss Rupinder Kaur Ruby, M.L.A.:-** Will the Water Supply and Sanitation Minister be pleased to state whether it is a fact that underground water of district Bathinda is non-potable and the water works of many villages are not in working order, as a result, fatal diseases like Cancer and Hepatitis C are affecting the people; if so, efforts being made by the Govt. to make operational those water works which are not in working order?

To bring ITI Bamial under the NCVT

- *943. **Shri Joginder Pal, M.L.A.:-** Will the Technical Education Minister be pleased to state whether the State Govt. proposes to bring ITI Bamial under the NCVT so that students of Border area could avail this facility; if so, the time by which it will be done?

To release remaining funds of newly constructed University College at Barnala

- *724. **Shri Gurmeet Singh Meet Haheer, M.L.A.:-** Will the Education Minister be pleased to state whether it is a fact that a grant of Rs. 14 crore was sanctioned for newly constructed University College at Sandhu Patti near Gharuan road at Barnala and an amount of Rs.7.25 crore had been released out of the same; if so, the time by which the remaining funds out of the aforesaid amount are likely to be released?

To construct By-pass on Nabha- Malerkotla road

- *727. **Sardar Surjit Singh Dhiman M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state whether there is any proposal under consideration of the Government to construct a by-pass on Nabha- Malerkotla road on the outer side of Amargarh town in district Sangrur; if so, the details thereof togetherwith the time by which the aforesaid by-pass is likely to be constructed?

To constitute a new Market Committee at Payal

- *784. **Sardar Lakhvir Singh Lakha, M.L.A.:-** Will the Chief Minister be pleased to state whether the Government would contemplate to constitute/ set up a new market committee at Payal; if so, the details thereof?

To renovate Govt. Hospital of Shutrana

- *920. **Sardar Nirmal Singh, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether there is any proposal under consideration of the Govt. to renovate the building of Civil Hospital, Shutrana keeping in view its highly dilapidated condition and allocate required fund for the same in next financial year; if so, whether the Govt. will make it time bound?

To formulate plan to sterilize the bulls and dogs in State

- *831. **Dr. Harjot Kamal Singh, M.L.A.:-** Will the Chief Minister be pleased to state:-
(a) whether there is any planning of the govt. to sterilize the bulls and dogs in the State; if so, the details thereof;
(b) if the reply to part (a) above be in the affirmative, the number of the animals sterilized during the year 2016 and 2017 alongwith the target set by Govt. in this regard in future?

Shagun Scheme

*777. **Sardar Bikram Singh Majithia, M.L.A.:-** Will the Welfare Minister be pleased to state:-

- (a) the year in which the Shagun Scheme (Ashirwand Scheme) was started by the State Govt. for the first time at the marriage of poor girls alongwith the total amount being provided under the scheme to the beneficiaries;
- (b) the number of beneficiaries to whom the benefits of the said scheme mentioned in part (a) above has been extended from March 2017 to December 31, 2017;
- (c) the block-wise total amount distributed among the beneficiaries in various development blocks of district Amritsar during this period;
- (d) whether there is any proposal under consideration of the Govt. to enhance the amount per beneficiary disbursed under said scheme; if so, the time by which the same is likely to be enhanced?

Details of common land of Panchayat of village Muradwala and Bareke falling in Constituency Fazilka

*793. **Sardar Davinder Singh Ghubaya, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-

- (a) the extent of Panchayati land of village Muradwala and Bareke falling in Constituency Fazilka togetherwith the rate at which the said Panchayati area was auctioned in the year 2016-2017 and 2017-2018;
- (b) if the said land is under illegal possession of someone else, the efforts being made by the Panchayat Department towards freeing 'Shamlat' land from illegal possession?

Sanctioned posts at I.T.I Behak Gujran

*1189. **Sardar Kulbir Singh Zira, M.L.A.:-** Will the Technical Education Minister be pleased to state:-

- (a) the total number of sanctioned posts at I.T.I Behak Gujran;
- (b) the numbers of vacant posts out of those alongwith the time by which it is likely to be filled-up;
- (c) the total number of courses available in the said I.T.I and whether there is any proposal of the Govt. to introduce some new courses?

To upgrade Middle School of big village Danewala of Abohar Constituency

*822. **Shri Arun Narang, M.L.A.:-** Will the Education Minister be pleased to state as to whether it is a fact that the big village Danewala (Population approx 6000) of Assembly Constituency Abohar, is having government School upto Middle standard only, as a result approximately four/five hundred girls of said village have to go to schools of adjoining villages for High to Senior Secondary level studies; if so, whether there is any proposal under consideration of the government to upgrade Middle school of said village; if so, the time by which it is likely to be done?

To widen road from Ludhiana to Rahon via Meharban

*851. **Sardar Sharanjit Singh Dhillon, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state the time by which work of widening the road from Ludhiana to Rahon via Meharban is going to be started togetherwith the time by which said road is likely to be completed?

To set up a Sewerage Treatment Plant in Ghanaur

*867. **Shri Madan Lal Jalalpur, M.L.A.:-** Will the Local Govt. Minister be pleased to state whether there is any proposal under consideration of the Govt. to set up a sewerage treatment Plant in Ghanaur; if so, the time by which the said plant is likely to be set up in the next financial year?

To transfer the Panchayati/Common land (Shamlaat) of village Talwara (Amloh) on someone's name

*906. **Sardar Randeep Singh Nabha, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state whether it is a fact that the 1205 kanal Panchayati/common (shamlaat) land of village Talwara (Amloh) had been illegally transferred on someone's name; if so, the details thereof alongwith the time as to when and circumstances under which the same had been transferred?

Sanctioned posts of Teachers in Senior Secondary School Banga (District Shaheed Bhagat Singh Nagar)

*852. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Education Minister be pleased to state the number of sanctioned posts of Teachers in Senior Secondary School, Banga (District Shaheed Bhagat Singh Nagar) togetherwith the number of vacant posts out of the same and the reasons for keeping these posts vacant, if any, togetherwith the time by which said posts are likely to be filled up?

To supply potable water and power supply in Anganwadi centres of villages of Punjab

*860 **Shri Nathu Ram, M.L.A.:-** Will the Social Security Minister be pleased to state the steps proposed to be taken by the Govt. to supply potable water and power in Anganwadi Centres of the villages of Punjab where such facilities are not available?

Chandigarh
The 19th March, 2018

Gurinderjit Ray
Superintendent
Punjab Vidhan Sabha
Chandigarh

Shashi Lakhanpal Mishra,
Secretary,
Punjab Vidhan Sabha.